IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-411(PB)/2017

IN THE MATTER OF:

Narendra Kumar

Applicant/Petitioner

Vs.

M/s. Aadinath Probuild (India) Pvt. Ltd.

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.02.2018

Coram:

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CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner/Applicant: Mr. Virendra Ganda, Senior Advocate with Ms. Ritika

Shaw, Advocate

For the Respondent:

Mr. M.K. Pandey & Mr. Ravi Mohla, Advs.

ORDER

The statement of account filed by the respondent is taken on record as per the application filed by Diary No. 516.

The matter be listed for arguments of the main case on 09.02.2018.

(M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)